(ग) कोई नहीं।

(घ) और (ङ) ऊपर भाग (ग) के उत्तर को देखते हुए प्रश्न नहीं उठता।

थालतेज में अन्तर्देशीय कन्टेनर डिपो का खोला जाना

4934. **श्री नरसिंह मकवाना** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में अहमदाबाद के पास स्थित थालतेज में एक अन्तर्देशीय कन्टेनर डिपो खोलने हेतु प्राप्त आवेदन पत्रों पर क्या निर्णय किया गया है ;

(ख) क्या इस तथ्य के होते हुये कि विरमगांम में इस प्रयोजन के लिए इमारत और अन्य सुविधाएं उपलब्ध हैं वहां पर ऐसे डिपो क्यों नहीं खोले जाते हैं ; और

(ग) थालतेज में ऐसे एक डिपो के लिए भूमि के अधिग्रहण संबंधी प्रस्ताव पर क्या कार्यवाही की गई है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) अहमदाबाद क्षेत्र के औद्योगिक हितों के लिए एक इनलैंड कंटेनर डिपो स्थापित करने का निर्णय लिया गया था। इस उद्देश्य के लिए थालतेज का स्थल चुना गया था।

(ख) सम्भव स्थान के रूप में वीरमगाम की उपयुक्तता की गुजरात की राज्य सरकार, गुजरात चैम्बर आफ कामर्स एंड इन्डस्ट्री शिपिंग लाइन्स, सीमाशुल्क आयुक्त और रेलों के परामर्श से विस्तृत जांच की गयी थी। वीरमगाम सहित सभी सम्भव स्थलों पर विचार किये जाने के बाद उनके द्वारा यह सिफारिश की गयी थी कि इनलैंड कन्टेनर डिपो थालतेज में स्थापित किया जाये।

(ग) थालतेज के कुछ भूमि मालिकों ने गुजरात उच्च न्यायालय में अधिग्रहण की कार्यवाही के विरुद्ध दावा दायर किया है और मामला न्यायाधीन है।

Amount Allotted to States from Solatium Fund Authority for road accident victims

4935. DR. KRUPASINDHU BHOI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have set up a Solatium Fund Authority for assisting accident victims ; and

(b) if so, the total amount allotted so far to the States for paying compensation to the road accident victims as envisaged in Solatium Fund Scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir. The Solatium Fund Authority has already been set up under clause 3 of Solatium Fund Scheme, 1982 vide Ministry of Shipping and Transport Notification No. S.O. 800(E) dated 12-11-1982.

(b) So far a sum of Rs. 25.55 lakhs (Rupees Twenty five lakhs and fifty five thousand only) has been allotted to different State Govts. for paying compensation to the road accident victims as envisaged in the Solatium Fund Scheme.

Change in Category from Clerks to Guards

4936. SHRI RAJESH KUMAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) how many Scheduled Caste Clerks/Senior Clerks, if any of the Loco Charbagh, Lucknow, had applied to the General Manager (P) Northern Railways for a change in Guard's category since 1981 and how many of them, if any, have passed the selection for the change ;

(b) how many of the selected persons have since been allowed to change the

category of service from Clerks/Senior Clerks to that of Guard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The information is being collected from the Railway and will be laid on the Table of the Sabha.

बर्मा में असम के उग्रवादियों को प्रशिक्षण

4937. **श्री राजनाथ सोनकर शास्त्री** : क्या **विदेश मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या असम के कुछ उग्रवादी तत्वों को बर्मा में हथियारों का प्रशिक्षण दिया जा रहा है और ये उग्रवादी तत्व हथियारों से सुसज्जित होकर भारतीय क्षेत्र में अशांति पैदा कर रहे है ;

(ख) क्या इस संदर्भ में राज्य के विभिन्न स्थानों पर विभिन्न प्रकार के अवैध हथियार भी बरामद किये गये हैं ; और

(ग) यदि हां, तो इस खतरनाक स्थिति में सरकार द्वारा क्या कार्यवाही की गई है ?

विदेश मंत्रालय में राज्य मंत्री (श्री ए० ए० रहीम) : (क) से (ग) इस आशय की खबरें समय-समय पर देखने में आती रही हैं। सरकार इन पर गौर कर रही है लेकिन निश्चित रूप से अभी कुछ सिद्ध नहीं हुआ है।

Nuclear Weapon Free Zone in South Asia

4938. SHRI CHIRANJI LAL SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that India has reiterated its opposition to the proposal to set up a nuclear weapon free zone in South Asia ; and

(b) if so, the purpose behind the opposition ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir.

(b) India believes that the whole world should be free of nuclear weapons. Nuclear disarmament is indivisible ; it cannot be piecemeal in terms of geographical extent. Also, as a matter of principle, India cannot subscribe to the legitimization of the possession of nuclear weapons by a few powers by agreeing to live under their professedly benign protection in the guise of a nuclear free weapon zone. Further, the movement and deployment of nuclear weapons in various regions of the world by the nuclear weapon States is fundamentally irreconcilable with the idea of nuclear weapon free-zones. We are, therefore, of the general view that the nuclear weapon free zone idea has become unrealistic.

As regards the specific proposal for the establishment of a nuclear weapon free zone in South Asia, India has always been of the firm view that such regional arrangements cannot be imposed from outside or even foisted from within a region ; they should be developed and matured within the region concerned. South Asia cannot be treated in isolation as it is only a sub-region of the region of Asia and the Pacific, and it is necessary to take into account the security environment of the region as a whole. The existence of nuclear weapons in the region of Asia and the pacific and the presence of foreign military bases in the Indian Ocean complicate the security environment of the region as a whole and make the situation particularly inappropriate for the establishment of a nuclear weapon free zone in the sub-region of South Asia.

New Lines and Conversion of M.G. Lines into B.G. in Gujarat (Western Railway)

4939. SHRI MOTIBHAI R. CHAUDHURI : Will the Minister of RAILWAYS be pleased to state :

(a) details of the progress made in construction of new lines and changing metre gauge lines into broad gauge lines in Gujarat on the Western Railway Sector ;